GOVERNMENT OF MEGHALAYA OFFICE OF THE DEPUTY COMMISSIONEREAST KHASI HILLS DISTRICT ::SHILLONG::

ORDER

(No.C&S.7/2020/Vol-VII/86 Dated Shillong the 2nd June, 2020)

In compliance to Order No.POL.75/2020/Pt/43, Dated 1st June, 2020, the following shops operating <u>FROM FIXED PREMISES</u> will open as per schedule below from <u>9:00 AM to 6:00 PM</u> in Shillong Urban Agglomeration for <u>areas falling under Police Bazaar, G.S Road, Keating Road, Jail Road, Cantonment area and Motphran.</u>

Shopping Complexes, Malls, Barber Shops, Beauty Parlours, Salons, Cyber Café, Gaming Parlours, Jackpot Parlours, Teer Counter and Lottery Counter shall remain closed, till further Orders.

Days/Dates	-	-	03-06-2020 Wednesday	04-06-2020 Thursday	05-05-2020 Friday	06-06-2020 Saturday
SI No of shops allotted			1	2	3	4
Days/Dates	08-06-2020 Monday	09-06-2020 Tuesday	10-06-2020 Wednesday	11-06-2020 Thursday	12-05-2020 Friday	13-06-2020 Saturday
SI No of shops allotted	1 & 3	2 & 4	1 & 3	2 & 4	1 & 3	2 & 4
Days/Dates	15-06-2020 Monday	16-06-2020 Tuesday	17-06-2020 Wednesday	18-06-2020 Thursday	19-06-2020 Friday	20-06-2020 Saturday
SI No of shops allotted	2 & 4	1 & 3	2 & 4	1 & 3	2 & 4	1 & 3

GENERAL INSTRUCTIONS

The arrangements above will not affect the operation of the following shops and services which shall open as per the schedule below:

SI No.	Categories of shops	Days	Timings	
1	Wholesale and Retail Pharmacies/Clinics (Private and Public)/Labs/Veterinary Hospital/Dispensary/	DAILY	9:00 AM to 6:00 PM	
2	Petrol Pump			
3	Home Delivery and takeaway of food	DAILY	9:00 AM to 10:00 PM	
4	Mobile Car repairing service consisting of two technicians and mechanics			
5	Services provided by self-employed persons, e.g., electrician, IT repairs, plumbers, motor mechanics and carpenters.	irs, plumbers, motor		
8	Automobile showrooms		9:00 AM to 6:00 PM	
ONE	Wine store and Bonded Warehouse	Monday to Saturday	9:00 AM to 4:00 PM	

- B. THE FOLLOWING ESTABLISMENTS AND SERVICES SHALL OPEN DAILY IN SHILLONG URBAN AGGLOMERATION FOR AREAS FALLING UNDER POLICE BAZAAR (G.S ROAD, KEATING ROAD, JAIL ROAD AND CANTONMENT AREA) AND MOTPHRAN EXCEPT SHOPPING COMPLEXES, MALLS, BARBER SHOP, SALONS, BEAUTY PARLOURS, SPA AND OTHER SIMILAR REJUVENATING CENTRE.
 - (vii) Only in-situ construction works in with only in-situ worker which shall include labourers, supervisors, contractors, et cetra, working in the construction site coming from their residence within the same District. They shall obtain permission and submit an Undertaking to the Undersigned.
 - (viii) Private 'Office Establishments with 33% employee-strength. They shall obtain permission and submit an Undertaking to the Undersigned and mandatorily comply to the National Directives/SOPs of Government of India for COVID-19 Management and to all Advisories of Health and Family Welfare Department.
 - (ix) 50 % of private and public transport will operate as Notified in this Office Order No.C&S.7/2020/Vol.VII/78, Dated 2nd June, 2020.
 - (x) Movement of vehicles and other traffic arrangements will be prepared and regulated by the office of the Superintendent of Police, East Khasi Hills District, Shillong

*Operation of PERMITTED ESTABLISHMENTS & SERVICES shall strictly adhere to the prescribed Standard Operating Procedures (SOPs) of Government and mandatory compliance to the Advisories of Health and Family Welfare Department, without fail.

Zonal Magistrates, District Police and Shillong Municipal Board will regulate the operation of the shops, services and commercial establishments also to ensure due compliance to the Advisories of Government in the Health & Family Welfare Department with special and strict reference to <u>Social</u> <u>Distancing</u> concerning the COVID -19 situation.

In addition, the public are requested to strictly:

- g) Maintain Social Distancing of at least 6 feet.
- h) Not to overcrowd in one area/ shop.
- i) To wear mask. This is mandatory.
- i) Not to spit in public places.
- k) Cooperate with management made by the District Administration, District Police and Shillong Municipal Board.
- Ensure compulsory compliance to conditions in Prohibitory Order. No No.C&S.3/2009/PT.II/208, Dated Shillong, the 30th May 2020 and Amendments thereof promulgated under Section 144 CrPC.

Order No. C&S.7/2020/Vol-VI/258, Dated Shillong the 30th May, 2020 and Order No. C&S.7/2020/Vol-VI/196, Dated Shillong the 28th May, 2020 and their respective additions issued by this Office are hereby withdrawn.

(Smti M Way Yongbri, IAS) Deputy Commissioner, East Khasi Hills District, Shillong. Memo No.C&S.7/2020/Vol-VII/86-A Copy to:-

- P.S to the Chief Secretary to the Government of Meghalaya for kind information of the Chief Secretary.
- P.S to the Addl. Chief Secretary to the Government of Meghalaya, Home Police Department for kind information of the Addl. Chief Secretary.
- 3. P.S to the Addl. Chief Secretary to the Government of Meghalaya, Political Department for kind information of the Addl. Chief Secretary
- 4. The Commissioner of Divisions, Khasi, Jaintia and Ri-Bhoi Districts for kind information.
- The Commissioner and Secretary to the Government of Meghalaya, Health & Family Welfare Department for kind information.
- 6. The Commissioner of Transport, Government of Meghalaya for kind information.
- The Director, Food Civil Supplies & Consumer Affairs, Meghalaya for kind information and necessary action.
- The Director of Information and Public Relations, Meghalaya for information and to cause wide circulation, Press Release and giving publicity through fixed loud speaker.
- The Superintendent of Police, East Khasi Hills District for kind information and necessary action.
- The Superintendent of Police (Traffic), East Khasi Hills District for kind information and necessary action to prepare and regulate movement of vehicle and traffic arrangements.
- The SDO (Civil), Pynursla/ Sohra Civil Sub-Division for information and similar necessary action.
- All the Addl. Deputy Commissioner, Law and Order/CEO, DDMA/In Charge Essential Commodities, East Khasi Hills District for kind information and necessary action.
- 13. The District Transport Officer, East Khasi Hills, Shillong for information and strict necessary action to enforce Order No.POL.75/2020/PtI/42, Dated 1st June, 2020 issued by the Government of Meghalaya in Political Department and this Office Order No.C&S.7/2020/Vol.VII/78, Dated 2nd June, 2020.
- 14. All BDOs/Incident Commanders, East Khasi Hills District for information and necessary action to put in place attached Executive Magistrates to ensure full compliance of all advisories of Health and Family Welfare Department, especially Social Distancing, No spitting.

Deputy Commissioner, East Khasi Hills District, Shillong.